CENTRAL ADMINISTRATIVES TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CP NO.585/2017 OA NO.1795/2017

NEW DELHI THIS THE 17TH DAY OF JULY, 2018

HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A) HON'BLE MR. S.N. TERDAL, MEMBER (J)

Suman Vijay Kumar, Aged about 39 years, W/o Vijay Kumar, R/o D054, New Multan Nagar, Delhi-110056.

...Petitioner

(By Advocate: Ms. Sneha Verma for Mr. Gaurang Kanth)

VERSUS

- 1. Dr. M.M. Kutty,
 Chief Secretary,
 Govt. of NCT of Delhi
 A-Wing, 5th Floor,
 Delhi Secretariat,
 I.P. Estate, New Delhi.
- 2. Sh. Rajendra Kumar, Chairman, Delhi Subordinate Services Selection Board, FC-18, Institutional Area, Karkardooma, Delhi-110092.
- 3. Smt. Saumya Gupta,
 Director,
 Directorate of Education,
 Govt. of NCT of Delhi,
 Old Secretariat,
 Delhi-54.

...Respondents

(By Advocate: Mr. K.M. Singh)

ORDER (ORAL)

HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A):

Learned counsel for the respondents stated that order of this Tribunal dated 23.05.2017 has already been carried out by the

respondents vide their order dated 15.11.2017. We have perused the same and find that candidature of the petitioner has been kept pending for submission of documents to enable the board to scrutinize of her candidature as per RRs for the post. An OBC vacancy has already been kept as pending on account of her representation.

- 2. In our considered opinion, substantial compliance of the aforesaid order of this Tribunal has been made by the respondents.
- 3. In view of the above position, this CP is closed. Notices are discharge. If, however, any grievance still remains, the petitioner shall be at liberty to seek appropriate remedy, as per law.

(S.N. Terdal) Member (J) (Praveen Mahajan) Member (A)

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